

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.4958  
TO BE ANSWERED ON 01<sup>st</sup> APRIL, 2022**

**STUDENTS PURSUING MEDICAL STUDY IN CHINA**

**4958 SHRI RAJMOHAN UNNITHAN:  
SHRI THOMAS CHAZHIKADAN:  
ADV. A.M. ARIFF:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of medical students enrolled in various universities of China who have not been able to return there after the outbreak of COVID-19, State/UT-wise and stream-wise;
- (b) whether the Government has noticed that the Indian students pursuing a medical course in China are suffering academically, financially, and mentally for the past two years;
- (c) if so, the details thereof and the reasons therefor;
- (d) the steps taken by the Government to redress their grievances regarding their return to China and attend offline classes; and
- (e) whether any discussions/dialogues are being held with the Chinese Government regarding this issue and if so, the details thereof; and
- (f) whether the Government intends to approve foreign medical degrees of those students who are forced to complete their studies through on-line mode and if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f) : As part of COVID-19 pandemic control measure, China has imposed strict travel restrictions. NMC, for the betterment of Indian student pursuing medical studies abroad, vide circular dated 04.03.2022 has allowed foreign medical graduates with incomplete internship due to such compelling situation which is beyond their control such as COVID-19 pandemic etc. to complete their remaining part of internship in India subject to the condition that such candidates must have cleared FMGE (Screening Test), which is mandatory for Indian students with foreign medical qualification to practice medicine in India.

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